

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : Comp.Appeal/1/2024
Petition No :
Name of Petitioner : Sifa Printing Inks Pvt Ltd
& Vs
Name of Respondent : RoC, Chennai
Section : Sec 252(3) of CA, 2013

ORDER

Present: Mr. Derrick, Ld. Ccousnel for Appellant
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report is still awaited.

List the Appeal on **26.06.2024** for RoC report / hearing.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**